

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2419/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 7<sup>th</sup> April, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/306 Dated 05.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.04.2022 and 12.04.2022 with station leave permission, from the evening of 08.04.2022 till the evening of 17.04.2022**, has been granted. You have been allowed to use the official vehicle, at own cost, to the railway station in the district of Kokrajhar. Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/2420-2421 /A, dated , 07-04-2022**

Copy to:

- 1.The District & Sessions Judge, Dhubri.
- 2.The Project Manager, Gauhati High Court.

*Sdt*  
**JT. REGISTRAR (VIGILANCE)**